NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/212/(IB)/2017

NAME OF THE PETITIONER(S) : GAIL INDIA LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Veulchutry aigh For Sirulenni & Ruther

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner submitted that a proposal for settlement has been made by the other side and the same has been submitted before the GAIL Board (Respondent) for taking necessary decision. He sought time for making submissions. Time extended at request. Put up on 10.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

bc